

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
TUESDAY, THE 21ST DAY OF APRIL 2020 / 1ST VAISAKHA, 1942**

WP(C) TMP NO. 90 OF 2020

PETITIONER:

The Kozhuvanal Service Co-operative Bank Ltd. No. 213,
Kozhuvanal P.O, Kottayam – 686 573, Represented by its Secretary

**By Advs. Sri. Shaji Thomas
Sri. Jen Jaison**

RESPONDENTS

1. Union of India Represented by its Secretary,
Department of Revenue, Ministry of Finance,
Government of India, North Block,
New Delhi- 110 001.
2. The Central Board of Direct Taxes,
Department of Revenue, Ministry of Finance,
Government of India, North Block, New Delhi- 110 001,
Represented by its Chairman
3. Principal Chief Commissioner of Income Tax
Kerala Region, Ministry of Finance, Government of India,
Central Revenue Buildings, I S Press Road, Kochi- 682018.
4. Income Tax Officer (TDS), Income Tax Department,
Public Library Building, Shastri Road, Kottayam – 686 001
5. The Kerala State Co-operative Bank Ltd., PB No 6515,
Co-Bank Towers, Palayam, Thiruvananthapuram- 695 033
Kottayam District Office of the Kerala State Co-operative Bank Ltd.
Represented by its General Manager
6. State of Kerala, Represented by its Secretary (Co-operation)
Secretariate, Thiruvananthapuram – 695 001

**By Government Pleader Sri.Harish
ASGI Sri.P.Vijayakumar
SC Sri.Christopher Abraham**

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

ORDER

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Dated this the 21st day of April, 2020

ASGI takes notice for the 1st respondent. Standing Counsel for Income Tax takes notice for respondents 2 to 4. Government Pleader takes notice for the 6th respondent. Petitioner to take out notice by e-mail to the 5th respondent. Petitioner to provide e-mail id of the 5th respondent to Registry.

Operation of Ext.P3 and all further proceedings pursuant thereto, as against the petitioner, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

aks/21.04.2020

APPENDIX

Petitioner's Exts:

Exhibit P1: True photocopy of the relevant pages of the Finance (No. 2) Act, 2019, dated 01.08.2019

Exhibit P2: True photocopy of the relevant pages of the Finance (No. 2) Bill, 2019 dated 05.07.2019

Exhibit P3: True photocopy of the letter dated 09.03.2020 issued by the General Manager, Kottayam District Office of the 5th respondent Bank

Exhibit P4: True photocopy of the G.O. (MS) No. 324/2016/Fin. dated 15.08.2016 issued by the Government of Kerala